

ORISSA HIGH COURT

FILING REPORT AS ON :08/06/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0004277/2021	KALIA @ SATYARANJAN BEHERA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	KHANTAPADA /97 /2021 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000302/2021
2	BLAPL/0004278/2021	DHRUBA KALANDI VS STATE OF ODISHA	NAMITA PATTANAİK VS	GORUMOHISANI /16 /2019 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAPUR(Mayurbhanj) GR/0000167/2019
3	BLAPL/0004279/2021	SISIR KUMAR LALA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	SUNABEDA /56 /2021 S.D.J.M.,KORAPUT(Koraput) GR/0000332/2021
4	BLAPL/0004280/2021	SANJEEV KUMAR SINGH VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	/ /0 S.D.J.M.,PANPOSH(Sundargarh) 2(C)CC/0000170/2018
5	BLAPL/0004281/2021	BASANTA PATRA VS STATE OF ODISHA	DALIRANI BEHURAY VS	BADACHANA /137 /2013 J.M.F.C.,CHANDIKHOLE(Jajapur *) GR/0000623/2013
6	BLAPL/0004282/2021	DIBYALOCHAN BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHOUDWAR /432 /2020 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0002012/2020
7	BLAPL/0004283/2021	SUNIL KUMAR MAHARANA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BIRMAHARAJPUR /52 /2021 S.D.J.M.,BIRMAHARAJPUR(Sonapur *) GR/0000110/2021
8	BLAPL/0004284/2021	DILLIP BHOINA VS STATE OF ODISHA	PULAKESH MOHANTY VS	SUBALAYA /69 /2020 DISTRICT AND SESSIONS JUDGE,SONEPUR(Sonapur *) ST/0000030/2021
9	BLAPL/0004285/2021	SATYA MAHANANDA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	KANTAMAL /36 /2019 SPECIAL JUDGE,BAUDH(Baudh *) Spl/0000034/2019
10	BLAPL/0004286/2021	KUNA @ SUSHANTA KUMAR KANDI VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /60 /2021 J.M.F.C.,ODAGAON(Nayagarh *) GR/0000099/2021
11	BLAPL/0004287/2021	PABITRA MAJHI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	KASHIPUR /124 /2020 DIST.& SESSIONS JUDGE,RAYAGADA(Rayagada *) CT/0000045/2020

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12	BLAPL/0004288/2021	SUMANTA KUMAR MAHAPATRA @ MOHAPATRA VS STATE OF ODISHA	BISWAJIT MANJAN TRIPATHY VS	MOHANA /155 /2020 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati *) Spl/0000035/2020
13	BLAPL/0004289/2021	KISHORE NAYAK VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NAYAGARH SADAR /175 /2020 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh *) GR/0000682/2020
14	BLAPL/0004290/2021	KHOKAN BHANDARI VS STATE OF ODISHA	P.K.NAYAK VS	/ /0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000015/2019
15	BLAPL/0004291/2021	PRADIPTA KUMAR PALEI VS STATE OF ODISHA	SUVASHISH PATTANAIK VS	LINGARAJ P.S. /99 /2020 4TH ADDL SESSIONS JUDGE CUM SPL JUDGE(POCSO) BBSR(Khordha *) CT/0000152/2020
16	BLAPL/0004292/2021	UMAKANTA ACHARYA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KUMBHARAPARA /52 /2020 SPECIAL JUDGE, PURI(Puri) TR/0000030/2020
17	BLAPL/0004293/2021	MADAN ADJUAD VS STATE OF ODISHA	DEVASHIS PANDA VS	TITILAGARH /25 /2021 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000006/2021
18	BLAPL/0004294/2021	ISWAR BISWAL VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	ASTARANGA /152 /2020 J.M.F.C.,NIMAPARA(Puri) GR/0000886/2020
19	BLAPL/0004295/2021	SUSANTA GURU VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	MANAMUNDA /34 /2021 SPECIAL JUDGE,BAUDH(Baudh *) CT/0000135/2021
20	BLAPL/0004296/2021	NAKULA DANDASENA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	CHANDRAPUR /29 /2020 J.M.F.C.,BISSAM CUTTACK(Rayagada *) GR/0000353/2020
21	BLAPL/0004297/2021	SANTOSH PATRA @ SANTU VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	MADHUPATNA /75 /2021 J.M.F.C,CUTTACK(Cuttack) GR/0000435/2021
22	BLAPL/0004298/2021	SINDIRI RAMU VS STATE OF ODISHA	RAMESH SAHOO VS	/ /0 DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack) 2(A)CC/0000026/2021
23	BLAPL/0004299/2021	TULA @ TULU DAS	SATYABRATA MOHANTY	GOBINDAPUR /24 /2021

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		VS STATE OF ODISHA	VS	SPECIAL COURT,CUTTACK(Cuttack) Spl/0000030/2021
24	BLAPL/0004300/2021	KUPATI @ KURUPATI MAJHI VS STATE OF ODISHA	DR. TAHALI CHARAN MOHANTY VS	KOMNA PS /82 /2019 A.D.J.,NAWAPARA(Nuapada *) ST/0000019/2019
25	BLAPL/0004301/2021	RAMA KHILLA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	KUNDRA /41 /2020 DISTRICT & SESIONS JUDGE,JEYPORE(Koraput) CT/0000001/2021
26	BLAPL/0004302/2021	BANOJ BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	HARABHANGA /123 /2020 SPECIAL JUDGE,BAUDH(Baudh *) Spl/0000038/2020
27	BLAPL/0004303/2021	TULASA HANTAL VS STATE OF ODISHA	SUAKNTA KUMAR MISHRA VS	MACHHKUND /33 /2017 ADDL DISTRICT AND SESSIONS JUDGE, KORAPUT(Koraput) CT/0000080/2017
28	BLAPL/0004304/2021	SANGRAM KESHARI DAS VS STATE OF ODISHA	A.K.PRADHAN VS	AIRPORT /40 /2021 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0000760/2021
29	BLAPL/0004305/2021	SUDHANSU GIRI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	RARUAN /102 /2020 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000152/2020
30	BLAPL/0004306/2021	NILAMANI HARIPAL VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	MELCHHAMUNDA /10 /2021 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHELLA(Bargarh *) GR/0000038/2021
31	BLAPL/0004307/2021	KISAN NAYAK @ BABUNA VS STATE OF ODISHA	KEDAR KUMAR DASH VS	BADAMBADI /141 /2019 () //
32	BLAPL/0004308/2021	PRAKASH NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAGARH /103 /2021 () //
33	BLAPL/0004309/2021	JANE ALAM VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	ORKEL /141 /2019 () //
34	BLAPL/0004310/2021	SANJIT JENA @ SANJI VS	R.N.BISWAL VS	/ /0 ()

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35	BLAPL/0004311/2021	STATE OF ODISHA SARAT KUMAR DEY VS	R.N.BISWAL VS	// R.UDAYAGIRI /56 /2020 ()
36	BLAPL/0004312/2021	STATE OF ODISHA MEGHARAJ HANS @ MEGHA VS	UMA CHARAN MISHRA VS	// BHAWANIPATNA SADAR /29 /2021 ()
37	BLAPL/0004313/2021	STATE OF ODISHA GOBINDA BENIA VS	TUKUNA KUMAR MISHRA VS	// JEYPORE TOWN /78 /2012 ()
38	BLAPL/0004314/2021	STATE OF ODISHA TRINATH MAJHI VS	BIJAYA KUMAR RAGADA VS	// RAYAGADA TOWN /374 /2020 ()
39	BLAPL/0004315/2021	STATE OF ODISHA BABULI BEHERA VS	SAMIR KUMAR MISHRA VS	// N.T.P.C. /44 /2021 ()
40	BLAPL/0004316/2021	STATE OF ODISHA BALMAKUND MEHER @ FASHION MEHER VS	SAMIR KUMAR MISHRA VS	// PATNAGARH /11 /2018 ()
41	BLAPL/0004317/2021	STATE OF ODISHA AMIT PATEL @ CHINTU VS	SATYANARAYAN MISHRA VS	// KHARIAR /50 /2021 ()
42	BLAPL/0004318/2021	STATE OF ODISHA LIKSON BISWAL VS	BISWARANJAN DALAI VS	// ERASAMA /89 /2021 ()
43	CMP/0000308/2021	STATE OF ODISHA SRI JAGANNATH PRASAD DASARAPURI VS	SOUMYA MISHRA VS	// // ()
44	CMP/0000309/2021	DILLIP KUMAR BEHERA KHURSID ANWAR VS	DWARIKA PRASAD MOHANTY VS	// // ()
45	CMP/0000310/2021	SHAMIM AKTAR @ SHAMIM BIBI JAYANTA KUMAR DAS VS	BIKRAM KESHARI BAL VS	// // ()
		DIBAKAR DAS		//

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46	CMP/0000311/2021	RAMASANKAR ACHARYA VS CHINA MAJHI	SUVASHISH PATTANAIAK VS	// 0 //
47	CONTC/0003159/2021	KHUNTIA NIJOGA VS STATE OF ODISHA	ADV VS	// 0 //
48	CONTC/0003160/2021	GITARANI DAS VS SASWAT MISHRA, IAS	ADV. VS	// 0 //
49	CONTC/0003161/2021	CHANDRABHANU MOHAPATRA VS SASWAT MISHRA, IAS	ADV VS	// 0 //
50	CONTC/0003162/2021	GURUBARI BALA VS SASWAT MISHRA, IAS	ADV. VS	// 0 //
51	CONTC/0003163/2021	DAYANIDHI SETHI VS DR. SAURABH GARG, IAS	PRANAB RANJAN CHHATOI VS	// 0 //
52	CONTC/0003164/2021	MANAS KUMAR MISHRA VS SANJEEB CHOPRA, IAS	ADV. VS	// 0 //
53	CONTC/0003165/2021	LAXMIMANI TUDU VS PRADIPTA KUMAR MOHAPATRA, IAS	ADV VS	// 0 //
54	CONTC/0003166/2021	ASHOK KUMAR ACHARYA VS KRUSHNA CHANDRA NAYAK, DEO	ADV. VS	// 0 //
55	CONTC/0003167/2021	M/S.SAFEWAY DREDGING ENTERPRISES VS ER. ASHIM KUMAR MOHAPATRA	ADV. VS	// 0 //
56	CONTC/0003168/2021	GOBARDHAN SAMANTSINGHAR VS SANGRAMJIT NAYAK, IAS	AMBIKA PRASAD RAY VS	// 0 //
57	CONTC/0003169/2021	SUSIL KUMAR MOHANTY	ADV.	//

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		VS	VS	0
58	CONTC/0003170/2021	SANJAY KUMAR SINGH, IAS DEBADUTTA MALLIA	ADV	//
		VS	VS	0
59	CONTC/0003171/2021	SANJAY KUMAR SINGH, IAS JADUNATH DASH	ADV.	//
		VS	VS	0
60	CONTC/0003172/2021	SUSHANTA KUMAR PATI, TAHASILDAR PRADIPTA KUMR PATI	ADV.	//
		VS	VS	0
61	CONTC/0003173/2021	SASWAT MISHRA GYANESWAR RATH	ADV	//
		VS	VS	0
62	CONTC/0003174/2021	SASWAT MISHRA BISHNUPRIYA MISHRA	ADV.	//
		VS	VS	0
63	CONTC/0003175/2021	ASHIS KUMAR SINGH GADADHAR KHUNTIA	ADV	//
		VS	VS	0
64	CONTC/0003176/2021	SANJAY KUMAR SINGH, IAS MENAKA SUNDARI DEVI	ADV.	//
		VS	VS	0
65	CONTC/0003177/2021	BIRANCHI NARAYAN MOHANTY RAJENDRA KUMAR BEHERA	ADV	//
		VS	VS	0
66	CONTC/0003178/2021	GUNANIDHI PRADHAN HRUDANANDA GIRI	ADV.	//
		VS	VS	0
67	CONTC/0003179/2021	COLLECTOR AND DISTRICT MAGISTRATE PRIYA DARSHINI MISHRA	ADV	//
		VS	VS	0
68	CONTC/0003180/2021	COLLECTOR AND DIST. MAGISTRATE, BALASORE RAMESH KUMAR SAHANI	PITAMBAR JENA	//
		VS	VS	0

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69	CONTC/0003181/2021	ABHAYA KUMAR, IPS TANMAYA KUMAR BEURA VS	ADV. VS	// // 0
70	CONTC/0003182/2021	BHABANI SHANKAR CHAYANI,OAS SUNIL KUMAR MOHANTY VS	B.N.PARIDA VS	// // 0
71	CONTC/0003183/2021	SATYABRATA SAHU, IAS DR.KAMALINI PANIGRAHI VS	ADV. VS	// // 0
72	CONTC/0003184/2021	SASWAT MISHRA TANMAYA KUMAR BEURA VS	SATRUGHNA DASH (A) VS	// // 0
73	CONTC/0003185/2021	BHABANI SHANKAR CHAYANI, OAS(SAG) NIRBHAKAR SAHU VS	ADV VS	// // 0
74	CONTC/0003186/2021	N.B.DHAL NARAYAN NAIK VS	ADV. VS	// // 0
75	CONTC/0003187/2021	JYOTI RANJAN PRADHAN,COLLECTOR SUSAMA RANA VS	ADV VS	// // 0
76	CONTC/0003188/2021	SATYABRATA SAHU, IAS MADHUSUDAN SARKAR VS	ADV. VS	// // 0
77	CONTC/0003189/2021	SATYABRATA SAHU, IAS PREMALATA MOHANTY VS	ADV VS	// // 0
78	CONTC/0003190/2021	SATYABRATA SAHU, IAS SURESH LENKA VS	ADV. VS	// // 0
79	CONTC/0003191/2021	SWATILEKHA DAS,OAS KALYAN DEV SAH VS	H.S.MISHRA VS	// // 0
		SONALI PATRA, OAS(JB-1)		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
80	CONTR/0000035/2021	BIJAYA MANJARI SATAPATHY VS Y.K.JETHWA	ADV VS	/ /0 () //
81	CRLA/0000269/2021	SATYANARAYAN KALTA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	KANTAMAL /76 /2010 DISTRICT & SESSIONS JUDGE,BOUDH(Baudh *) ST/0000031/2011
82	CRLA/0000270/2021	SURENDRA JANI VS STATE OF ODISHA	SRINIBAS PARIJA VS	R.UDAYAGIRI /21 /2016 A.D.J.,PARALAKHEMUNDI(Gajapati *) ST/0000069/2016
83	CRLA/0000271/2021	BENU PATRO @BANA@CHIKU VS STATE OF ODISHA	R.N.BISWAL VS	BADABAZAR /201 /2020 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000087/2020
84	CRLLP/0000018/2021	STATE OF ODISHA VS BIJAYA KUMAR MOHARANA	STANDING COUNSEL VIGILANCE VS	VIGILANCE PS (BERHAMPUR) /27 /2014 () //
85	CRLLP/0000019/2021	STATE OF ODISHA VS BALI SETHI	STANDING COUNSEL VIGILANCE VS	VIGILANCE PS (BERHAMPUR) /70 /1997 () //
86	CRLMA/0000127/2021	KAMALAKANTA NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BHADRAK RURAL /70 /2016 () //
87	CRLMC/0001053/2021	SOVAN DAS VS KIRAN PRASAD	SIVA SANKAR CHAINI VS	/ /0 () //
88	CRLMC/0001054/2021	KALIA @MUTALIF MALLIK VS STATE OF ODISHA	MANORANJAN ACHARYA VS	SARANAKUL /61 /2011 () //
89	CRLMC/0001055/2021	CHAKRAPANI RAUT VS STATE OF ODISHA	BHABANI SANKAR DAS VS	KHALLIKOTE /262 /2016 () //
90	CRLMC/0001056/2021	PRAKASH NAYAK @ SANKAR NAIK VS STATE OF ORISSA	BIDESHI KUMAR GHADAI VS	CAPITAL P.S. /354 /2020 () //
91	CRLMC/0001057/2021	SANJAY MANDAL	K.C.PATTNAIK	MOTU /48 /2019

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMC/0001058/2021	NISHITHA RANJAN NANDA	V. NARASINGH	LAXMISAGAR P.S. / /2020
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMC/0001059/2021	KAILASH CHANDRA MAJHI	BIDESH RANJAN BEHERA	CHANDAPUR /67 /2019
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMP/0000868/2021	INDUMATI DAS	MITHUN DAS	/ /0
		VS	VS	()
		SUPERINTENDENT OF POLICE, KEONJHAR		//
95	CRLMP/0000869/2021	SAILA BEHERA	BHABANI SANKAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMP/0000870/2021	SABITRI PADHI	SIVA SANKAR CHAINI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMP/0000871/2021	KARTIK MALIK	PRAMOD KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMP/0000872/2021	DILIP TARAI	AMIYA KUMAR TARAI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMP/0000873/2021	UDAYA NARAYAN PANDA	SATYANARAYAN MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMP/0000874/2021	BAPI BEHERA	SURESH KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMP/0000875/2021	DR.SUMITRA TRIPATHY	SURESH KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMP/0000876/2021	NA YANA MANJARI NAIK	SURESH KUMAR PANDA	/ /0
		VS	VS	()

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103	CRLMP/0000877/2021	STATE OF ODISHA SABITA KOTHAR VS	RAJIB LOCHAN PATTNAIK VS	// /0 ()
104	CRLMP/0000878/2021	STATE OF ODISHA LAXMIDHAR NAYAK VS	T. PANIGRAHI VS	// /0 ()
105	CRLMP/0000879/2021	STATE OF ODISHA INDRA SATAPATHY VS	T.PANIGRAHI VS	// /0 ()
106	CRLMP/0000880/2021	STATE OF ODISHA AJAYA KUMAR DAS VS	SUSIL KUMAR MOHAPATRA VS	// /0 ()
107	CRLREV/0000215/2021	STATE OF ODISHA SOMANATH SAHOO VS	S.S.K.SUBUDHI VS	// BHUBANESWAR VIGILANCE /8 /2007 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR(Khordha *) TR/0000044/2012
108	CRLREV/0000216/2021	STATE OF ODISHA(VIG.) KAILASH CHANDRA SAHOO VS	UMACHARAN MISHRA VS	// MAHILA P.S. BUXIBAZAR /183 /2012 ()
109	FAO/0000116/2021	STATE OF ODISHA DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LIMITED VS	PRASANT KUMAR MAHALI VS	// // ()
110	FAO/0000117/2021	BISHNU PRADHAN PRAVATI SAHOO VS	LAXMI KANTA MOHANTY VS	// // ()
111	MACA/0000192/2021	STATE OF ODISHA KAMALAKANTA BARIK VS	PRABIR KUMAR RAY VS	// // ()
112	MACA/0000193/2021	BANAMALI SAHOO MANAGER, NEW INDIA ASSURANCE CO. LIMITED VS	SUBRAT SATPATHY VS	// // ()
113	MACA/0000194/2021	SABITA DAS NARMADA PANDA VS	B.B.SINGH VS	// // ()
		ARABINDA BARIK		//

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114	MATA/0000034/2021	PRATIMA BEHERA VS NIRAKAR BEHERA	BIBHU PRASAD TRIPATHY VS	// 0 //
115	MATA/0000035/2021	SUVENDU SUBHADUTTA DAS VS BARSHA DAS	SUSHREE SENAPTI MOHAPATRA VS	// 0 //
116	RSA/0000052/2021	KAMAL MOHAPATRA @ KAMAL LOCHAN MOHAPATRA VS MANAS KUMAR JENA	ANUPAM DASH VS	// 0 //
117	RSA/0000053/2021	AMBA DEI VS PITAMBAR DHANGADA MAJHI	BHAWANI SANKAR PANIGRAHI VS	// 0 //
118	RSA/0000054/2021	PURANDAR LOHAR VS BAHADUR LOHAR	BHAWANI SANKAR PANIGRAHI VS	// 0 //
119	RVWPET/0000105/2021	BISWADEV ROY VS PREM KHEMANI	ADV VS	// 0 //
120	RVWPET/0000106/2021	M/S. BIMALDEEP MINERALS PVT. LTD. VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
121	SAO/0000002/2021	M/S. ANANDA CONSTRUCTION AND CONSULTANTS PVT. LTD. VS JYOSTNA RANI PRADHAN	DEEPAK MISHRA VS	// 0 //
122	WP(C)/0017294/2021	FATIMA BIBI VS STATE OF ODISHA	KAUSHAL HUSSAIN VS	// 0 //
123	WP(C)/0017295/2021	MANAS RANJAN SAHU VS STATE OF ODISHA	DURGA PRASAD NANDA VS	// 0 //
124	WP(C)/0017296/2021	RAMESWAR MOHANTA VS STATE OF ODISHA	DINESH KUMAR PATRA VS	// 0 //
125	WP(C)/0017297/2021	DEEPAK KINDO	BINI MISHRA	//

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		VS	VS	0
		UNION OF INDIA		//
126	WP(C)/0017298/2021	DILLIP KUMAR PALEI	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0017299/2021	BANAMALI SAHOO	PRASANTA KUMAR DAS	//
		VS	VS	0
		COLLECTOR,JAGATSINGHPUR		//
128	WP(C)/0017300/2021	MD.MURTEZA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0017301/2021	AMITA CHOUDHURY	SUBASH CHANDRA ACHARYA	//
		VS	VS	0
		THE CHAIRMAN AND MD, BRIDGES AND ROOF CO.(INDIA) LTD.		//
130	WP(C)/0017302/2021	SAROJ KANTA BEHERA	SRIKAR KUMAR RATH	//
		VS	VS	0
		UNION OF INDIA		//
131	WP(C)/0017303/2021	RANIMANI MURMU	BIDYADHAR MANASINGH	//
		VS	VS	0
		STATE OF ORISSA		//
132	WP(C)/0017304/2021	AMITA CHOUDHURY	SUBASH CHANDRA ACHARYA	//
		VS	VS	0
		THE CHAIRMAN AND MD, BIRDGES AND ROOF CO. (INDIA) LTD.		//
133	WP(C)/0017305/2021	PUSPALATA JENAMANI	KABIR KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0017306/2021	BIPIN BEHARI SWAIN	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0017307/2021	UTLA RAMA RAO	SRIKAR KUMAR RATH	//
		VS	VS	0
		UNION OF INDIA		//
136	WP(C)/0017308/2021	MANAS RANJAN PRADHAN	AMAR KUMAR MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	WP(C)/0017309/2021	STATE OF ODISHA LAXMIDHAR BHOI VS UNION OF INDIA	BIDYADHAR MANASINGH VS	// // 0 //
138	WP(C)/0017310/2021	SAMIR KUMAR BEHURA VS UNION OF INDIA	SRIKAR KUMAR RATH VS	// 0 //
139	WP(C)/0017311/2021	RAMESH CHANDRA NAIK VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //
140	WP(C)/0017312/2021	BINOD BIHARI MISHRA VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	// 0 //
141	WP(C)/0017313/2021	HARIHARA HARIJAN VS ODISHA FOREST DEVELOPMENT CORP. LTD.	RAJIB LOCHAN PATTNAIK VS	// 0 //
142	WP(C)/0017314/2021	ASWINI KUMAR PANDA VS UNION OF INDIA	SRIKAR KUMAR RATH VS	// 0 //
143	WP(C)/0017315/2021	SHANTANU@SANTANU KUMAR PANDA VS STATE OF ODISHA	DINESH KUMAR PATRA VS	// 0 //
144	WP(C)/0017316/2021	PRAVAT KUMAR SAHOO VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
145	WP(C)/0017317/2021	SURENDRA KUMAR MAHANTA VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //
146	WP(C)/0017318/2021	N.C.C. LTD. VS MAHANADI COAL FIELD LTD.	S.SUDHAKAR RAO VS	// 0 //
147	WP(C)/0017319/2021	MINAKETAN PADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0017320/2021	SAROJINI BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
149	WP(C)/0017321/2021	SAMAPIKA SENAPATI VS ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION.,	ULLASH CH. MOHANTY VS	// 0 //
150	WP(C)/0017322/2021	MANMOHAN SAHOO VS STATE OF ODISHA	H.S.MISHRA VS	// 0 //
151	WP(C)/0017323/2021	PRASANA NAG VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
152	WP(C)/0017324/2021	RANJAN@ RANJANA KUMARI SINGH VS THE CHIEF LAW OFFICER, SE RAILWAY	VS	// 0 //
153	WP(C)/0017325/2021	BISMAYA KUMAR MOHAPATRA VS STATE OF ODISHA	BASUDEV MISHRA VS	// 0 //
154	WP(C)/0017326/2021	KUNJALATA NAIK VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
155	WP(C)/0017327/2021	SUBASINI PANDA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
156	WP(C)/0017328/2021	MAHENDRA KUMAR DASH VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
157	WP(C)/0017329/2021	REENARANI DAS VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
158	WP(C)/0017330/2021	GYANARANJAN KANHAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
159	WP(C)/0017331/2021	PRAVAKAR PATRA	DINESH KUMAR PATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0017332/2021	PRADYUMNA KUMAR SAHOO	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0017333/2021	PANCHANAN BEHERA	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0017334/2021	PROF.SARAT KUMAR SWAIN	SATYANARAYAN MOHAPATRA	//
		VS	VS	0
		VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, BURLA		//
163	WP(C)/0017335/2021	LAXMAN BARAL	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0017336/2021	CHUDAMANI PUJARI	ARABINDA TRIPATHY	//
		VS	VS	0
		COLLECTOR, KALAHANDI		//
165	WP(C)/0017337/2021	SUBASH CHANDRA SAHOO	JYOTSNAMAYEE SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0017338/2021	PADMINI BHANJA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0017339/2021	SADANANDA PATI	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA, D.G. AND I.G. OF POLICE		//
168	WP(C)/0017340/2021	DILLIP KUMAR MUDULI	SISIR SOMADAR	//
		VS	VS	0
		AO,REPCO HOME FINANCE LTD		//
169	WP(C)/0017341/2021	MANAS KUMAR PATHY	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0017342/2021	SALYADU SURENDRA DORA	ASHOK DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0017343/2021	THE TAHASILDAR, SANAKHEMUNDI AMULYA KUMAR DHAL VS STATE OF ODISHA	B.N.PARIDA VS	// // 0 //
172	WP(C)/0017344/2021	MAHESH CHANDRA RAY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
173	WP(C)/0017345/2021	UDAYANATH MAJHI@ MARANDI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
174	WP(C)/0017346/2021	SURENDRA GURU VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
175	WP(C)/0017347/2021	DOCTOR GOUDA VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
176	WP(C)/0017348/2021	MRUTYUNJAYA MALLICK VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
177	WP(C)/0017349/2021	SUBHADARSHINI ARUNDHATI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
178	WP(C)/0017350/2021	HARIHAR PATRA VS STATE OF ODISHA	SUJATA TRIPATHY VS	// 0 //
179	WP(C)/0017351/2021	PRAMOD KUMAR SATPATHY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
180	WP(C)/0017352/2021	SIKATA KAR VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
181	WP(C)/0017353/2021	M/S. KJS AHLUWALIA VS STATE GOVERNMENT OF ODISHA	SHISHIR KU. ROUSTRAY VS	// 0 //

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182	WP(C)/0017354/2021	DEEPAK KUMAR BEHERA VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
183	WP(C)/0017355/2021	SNEHALATA SAMANTARAY VS STATE OF ODISHA	RAMAKANTA PANDA VS	// 0 //
184	WP(C)/0017356/2021	SRIKANTA DAS VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
185	WP(C)/0017357/2021	SUSANT KUMAR SAHOO VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
186	WP(C)/0017358/2021	KALPANA BAL VS COLLECTOR,CUTTACK	GYANARANJAN SETHI VS	// 0 //
187	WP(C)/0017359/2021	BIRANCHI NARAYAN MOHAPATRA VS STATE OF ODISHA	PRASANNA KUMAR RATH VS	// 0 //
188	WP(C)/0017360/2021	NATABAR ROUT VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
189	WP(C)/0017361/2021	RASHMI RANJITA DASMAHAPATRA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
190	WP(C)/0017362/2021	PRABHATA BIHARI MOHAPATRA VS UNION OF INDIA	PRASANTA KISHORE RAY VS	// 0 //
191	WP(C)/0017363/2021	BIRANCHI NARAYAN MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
192	WP(C)/0017364/2021	RUDRANARAYAN DAS VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
193	WP(C)/0017365/2021	PRAMOD SAHU	KUNAL KUMAR SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0017366/2021	SRIPATI FADKAR	DINESH KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0017367/2021	SATYAJIT MISHRA	BHABANI SANKAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0017368/2021	KRUPASINDHU PANDA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0017369/2021	GOBINDA CHANDRA MAHAPATRA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0017370/2021	SAROJ KUMAR BEHERA	SANJAY KUMAR SAMANTARAY	//
		VS	VS	0
		UNION OF INDIA		//
199	WP(C)/0017371/2021	JYOTIPRAKASH DASMAHAPATRA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0017372/2021	PRAVAT KUMAR MOHAPATRA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0017373/2021	GURU CHARAN BEHERA	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0017374/2021	DEBADATTA PRADHAN	SANJAY KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0017375/2021	MADAN MOHAN NATH	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0017376/2021	KHAGENDRA NAYAK	KUNAL KUMAR SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0017377/2021	STATE OF ODISHA LINGARAJ JENA VS	B.N.PARIDA VS	// // 0
206	WP(C)/0017378/2021	STATE OF ODISHA SUBASH SUTAR VS	KRISHNA CHANDRA SAHU VS	// // 0
207	WP(C)/0017379/2021	STATE OF ODISHA RABINARAYAN NAYAK VS	KUNAL KUMAR SWAIN VS	// // 0
208	WP(C)/0017380/2021	STATE OF ODISHA LILARANI SWAIN VS	M.PRATAP@PRATAP KUMAR MOHAPATRA VS	// // 0
209	WP(C)/0017381/2021	SECY. TO GOVT., H. AND F.W. DEPT. K.VIKRAMAN PILLAI VS	DEEPAK KUMAR PANI VS	// // 0
210	WP(C)/0017382/2021	COAL INDIA LTD. SOVAN KUMAR RATH VS	KUNAL KUMAR SWAIN VS	// // 0
211	WP(C)/0017383/2021	STATE OF ODISHA MIHIR KUMAR RAUT VS	UMAKANT SAHOO VS	// // 0
212	WP(C)/0017384/2021	ODISHA STATE HOUSING BOARD RAKESH KUMAR SAHOO VS	BASUDEV MISHRA VS	// // 0
213	WP(C)/0017385/2021	STATE OF ODISHA JAYANTA KUMAR DAS VS	BIKRAM KESHARI BAL VS	// // 0
214	WP(C)/0017386/2021	DIBAKAR DAS SURESH CHANDRA MATIA VS	SIBA PRASAD PATI VS	// // 0
215	WP(C)/0017387/2021	STATE OF ODISHA SHIV NARAYAN DANI VS	DINESH KUMAR PANDA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0017388/2021	LELI MAJHI VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
217	WP(C)/0017389/2021	GHASIA BANCHHOR VS THE REGISTRAR, CO-OPERATIVE SOCIETIES	DINESH KUMAR PANDA VS	// 0 //
218	WP(C)/0017390/2021	RAMESH KUMAR MUKHI VS STATE OF ORISSA	SIDHESWAR MALLIK VS	// 0 //
219	WP(C)/0017391/2021	DEBASISH BHANJA VS THE STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
220	WP(C)/0017392/2021	NIBEDITA MOHAPATRA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
221	WP(C)/0017393/2021	SAROJ KUMAR NANDA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
222	WP(C)/0017394/2021	M/S.NATH ENTERPRISES VS PRINCIPAL COMMISSIONER,GST AND CEX	SIDHARTHA RAY VS	// 0 //
223	WP(C)/0017395/2021	BHRAMARA BEHERA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
224	WP(C)/0017396/2021	MANAS KUMAR PATHY VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
225	WP(C)/0017397/2021	M/S. ESSEL MINING AND INDUSTRIES LTD. VS UNION OF INDIA	MUKESH PANDA VS	// 0 //
226	WP(C)/0017398/2021	SUDESTNA SAHU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
227	WP(C)/0017399/2021	BHARATI PATHY	SUBAS CHANDRA DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0017400/2021	BADA SAMBARU@SAMBARU MALIK	PRASANTA KUMAR PANDA	//
		VS	VS	0
		COLLECTOR,GANJAM		//
229	WP(C)/0017401/2021	GOURANGA SAMAL	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0017402/2021	SWARNAPRAVA BARAL	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0017403/2021	BIJAYANANDA DASH	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0017404/2021	AMRUT LAL BARIHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0017405/2021	SURESH CHANDRA SAHOO	BIKRAM CHANDRA GHADEI	//
		VS	VS	0
		THE CHAIR PERSON/MANAGING DIRECTOR OF CBI.,		//
234	WP(C)/0017406/2021	SURENDRANATH GOUDA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0017407/2021	MADHUSUDAN PADHI	SUSANTA KUMAR DASH	//
		VS	VS	0
		THE LOKAYUKTA, ODISHA		//
236	WP(C)/0017408/2021	SADASIVA PANDA	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0017409/2021	BINOD BIHARI GOCHHAYAT	BIDYADHAR MANASINGH	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0017410/2021	PRAVASINI KHADANGA	SANTOSH KUMAR MAHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0017411/2021	STATE OF ODISHA LILAMAYEE SENAPATI VS	KUNAL KUMAR SWAIN VS	// // 0
240	WP(C)/0017412/2021	STATE OF ODISHA JAYANTA KUMAR BEHERA VS	KUNAL KUMAR SWAIN VS	// // 0
241	WP(C)/0017413/2021	STATE OF ODISHA FANIL KUMAR SI VS	KUNAL KUMAR SWAIN VS	// // 0
242	WP(C)/0017414/2021	STATE OF ODISHA LALIT KUMAR SI VS	KUNAL KUMAR SWAIN VS	// // 0
243	WP(C)/0017415/2021	STATE OF ODISHA ASHOK KUMAR GIRI VS	KUNAL KUMAR SWAIN VS	// // 0
244	WP(C)/0017416/2021	STATE OF ODISHA GANESWAR SINGH VS	KAUSHIK SWAIN VS	// // 0
245	WP(C)/0017417/2021	STATE OF ODISHA HEMANTA KUMAR PATTNAIK VS	KAUSHIK SWAIN VS	// // 0
246	WP(C)/0017418/2021	STATE OF ODISHA JITENDRA KUMAR PANDA VS	KAUSHIK SWAIN VS	// // 0
247	WP(C)/0017419/2021	STATE OF ODISHA MINATI RATH VS	RASHMI NARAYAN PATNAIK VS	// // 0
248	WP(C)/0017420/2021	STATE OF ODISHA CHANDRAKANTI MAJHI VS	KAUSHIK SWAIN VS	// // 0
249	WP(C)/0017421/2021	STATE OF ODISHA DAMAYANTI KHAMARI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0017422/2021	KODANDADHARA BARAL VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
251	WP(C)/0017423/2021	ANUP KUMAR KHADANGA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
252	WP(C)/0017424/2021	BASANTA KUMAR SAHOO VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
253	WP(C)/0017425/2021	DHANESWAR SHA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
254	WP(C)/0017426/2021	UGRASEN KUMBHAR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
255	WP(C)/0017427/2021	INDRAMANI PATHY VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
256	WP(C)/0017428/2021	MOTHER'S COLLEGE OF NURSING VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
257	WP(C)/0017429/2021	BARENDRA KUMAR JENA VS STATE OF ODISHA	SATYA MOHANTY VS	// 0 //
258	WP(C)/0017430/2021	PRASANTA KUMAR SAHOO VS COLLECTOR AND DISTRICT MAGISTRATE, PURI	BIRAJA PRASANNA SATAPATHY VS	// 0 //
259	WP(C)/0017431/2021	JYOTIPRABHA PRADHAN VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	// 0 //
260	WP(C)/0017432/2021	PRAMODINI DASH VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
261	WP(C)/0017433/2021	RASMITA MOHANTY	PRANAB RANJAN CHHATOI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0017434/2021	MAHESWAR MAHALIK	PRANAB RANJAN CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0017435/2021	M/S KCS PVT.LTD.	SUVENDU KUMAR RAY	//
		VS	VS	0
		GOVERNOR, RESERVE BANK OF INDIA		//
264	WP(C)/0017436/2021	SUBHASHREE MAHAPATRA	RAMAKANTA SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0017437/2021	SRIDEVI PANDA	RAMAKANTA SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0017438/2021	NIRANJAN TRIPATHY	TRILOCHAN NANDA	//
		VS	VS	0
		UNION OF INDIA		//
267	WP(C)/0017439/2021	LAXMIDHAR PENTHOI	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0017440/2021	SUKADEVA NAYAK	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0017441/2021	MAHESWAR MALLIK	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0017442/2021	DR. BARSARANI PRUSTY	SOUMYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0017443/2021	SWADHIN KUMAR ACHARYA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0017444/2021	THANA SUNDAR NAIK	TRILOCHAN NANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0017445/2021	UNION OF INDIA SUKUMAR BALA VS OSSSC	BIRAJA PRASANNA SATAPATHY VS	// // 0 //
274	WP(C)/0017446/2021	SUBHADARSINI MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
275	WP(C)/0017447/2021	RAJ KUMAR SAHU VS AUTHORIZED OFFICER, SBI, SADHEIPALI ADB BRANCH.,	SISIR KUMAR SAMADDAR VS	// 0 //
276	WP(C)/0017448/2021	DESHABANDHU NAYAK VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
277	WP(C)/0017449/2021	KISHORE CHANDRA MAHAPATRA VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	// 0 //
278	WP(C)/0017450/2021	SANJAYA KUMAR BEHERUK VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
279	WP(C)/0017451/2021	RAM CHANDRA MANGUAL VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	// 0 //
280	WP(C)/0017452/2021	K.SIMRAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
281	WP(C)/0017453/2021	ASHOK KUMAR BEHERUK VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
282	WP(C)/0017454/2021	BIJAY KU.SWAIN VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	// 0 //
283	WP(C)/0017455/2021	SURESH KUMAR JENA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //

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284	WP(C)/0017456/2021	DEWBORN AGRONUTRIENTS VS ODISHA AGRO INDUSTRIES CORPN. LTD.,	BHARATI DASH VS	// 0 //
285	WP(C)/0017457/2021	PREMANANDA SWAIN VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
286	WP(C)/0017458/2021	KABITA MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
287	WP(C)/0017459/2021	JOGESH CHANDRA ROUT VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
288	WP(C)/0017460/2021	RAJKISHOR GADTYA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
289	WP(C)/0017461/2021	CHANDRADHOJ DANGRI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
290	WP(C)/0017462/2021	MD.SADAKATULLA VS R.T.O., KEONJHAR	PRIYA RANJAN SINGH VS	// 0 //
291	WP(C)/0017463/2021	ADAMA GAMANGO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
292	WP(C)/0017464/2021	AJAYA KUMAR PANDA VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO VS	// 0 //
293	WP(C)/0017465/2021	RANI MAZUMDER VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
294	WP(C)/0017466/2021	BHAGYADHAR BISWAL VS SAMADHI GOSSAIN @ CHATIA BATA	HIMANSHU SEKHAR MISHRA VS	// 0 //
295	WP(C)/0017467/2021	SARAH SHARMA	RAKESH SAHU	//

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		VS	VS	0
296	WP(C)/0017468/2021	PARAMESWARAN B RUPA KIRTANIYA	KUNAL KUMAR SWAIN	//
		VS	VS	0
297	WP(C)/0017469/2021	STATE OF ODISHA PRADEEP PATTNAIK	ASHOK KUMAR SETHI	//
		VS	VS	0
298	WP(C)/0017470/2021	STATE OF ODISHA AMITA CHOUDHURY	SUBASH CHANDRA ACHARYA	//
		VS	VS	0
299	WP(C)/0017471/2021	THE CHAIRMAN AND MANAGING DIRECTOR, BRIDGES AND ROOF CO. (INDIA) LTD., SUKANTA BISWAL	RABINDRA KU. PATNAIK	//
		VS	VS	0
300	WP(C)/0017472/2021	TPCODL AMITA CHOUDHURY	SUBASH CHANDRA ACHARYA	//
		VS	VS	0
301	WP(C)/0017473/2021	THE CHAIRMAN AND MANAGING DIRECTOR, BRIDGES AND ROOF CO. (INDIA) LTD., CHATRUBHUJA PRADHAN	TRILOCHAN BARIK	//
		VS	VS	0
302	WP(C)/0017474/2021	STATE OF ODISHA ABHAYA CHARAN JENA	RABINDRA KU. PATNAIK	//
		VS	VS	0
303	WP(C)/0017475/2021	TPCODL DEBARAJ SWAIN	UMAKANT SAHOO	//
		VS	VS	0
304	WP(C)/0017476/2021	STATE OF ODISHA PRINCIPAL CUM SECY. OF REGIONAL COLLEGE OF MANAGEMENT	REPO MISHRA	//
		VS	VS	0
305	WP(C)/0017477/2021	STATE OF ODISHA BHUABANA NANDA DALAI	SRINIVAS MOHANTY	//
		VS	VS	0
306	WP(C)/0017478/2021	STATE OF ODISHA DHIRENDRA BEHURA	PRAMODA KUMAR MISHRA	//
		VS	VS	0

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307	WP(C)/0017479/2021	STATE OF ODISHA RADHA KRISHNA LALITA TEMPLE VS	DR. KEDAR NATH TRIPATHY VS	// // ()
308	WP(C)/0017480/2021	STATE OF ODISHA KEDARNATH JENA VS	SURESH KUMAR JENA VS	// // ()
309	WP(C)/0017481/2021	PRESIDENT, COMMITTEE OF KAKTIKATA SCS SRIMANTA KUMAR SAHOO VS	G.S.NAMTOAR VS	// // ()
310	WP(C)/0017482/2021	VICE CHANCELLOR, OUAT SRIBASCHHA MOHAPATRA VS	BABITA KUMARI PATTANAIAK VS	// // ()
311	ABLAPL/0006977/2021	STATE OF ODISHA GOUTAM CHARAN SAHU @ GOUTAM SAHU VS	SUSANTA KUMAR TRIPATHY VS	// NEMALO /93 /2020 J.M.F.C.,SALIPUR(Cuttack)
312	ABLAPL/0006978/2021	STATE OF ODISHA JYOTI PRAKASH SAHOO VS	SATYA NARAYAN MISHRA(4) VS	GR/0000612/2020 PIRAHAT P.S /70 /2021 S.D.J.M.,BHADRAK(Bhadrak *)
313	ABLAPL/0006979/2021	STATE OF ODISHA KIRTAN DAS VS	DAYANANDA MOHAPATRA VS	GR/0001230/2021 CHATRAPUR /213 /2021 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR(Ganjam)
314	ABLAPL/0006980/2021	STATE OF ODISHA GITANJALI PATRA VS	SATYA NARAYAN MISHRA(4) VS	GR/0000393/2021 SORO /212 /2021 J.M.F.C.,SORO(Baleshwar)
315	ABLAPL/0006981/2021	STATE OF ODISHA GANGADHAR BISWAL VS	L.N.RAYATSINGH VS	CT/0000441/2021 JODAPADAR /118 /2021 S.D.J.M.,PURI(Puri)
316	ABLAPL/0006982/2021	STATE OF ODISHA CHINTAMANI NAIK VS	ARUN KUMAR BUDHIA VS	GR/0001266/2021 KHANDAPARA /60 /2021 J.M.F.C.,KHANDAPARA(Nayagarh *)
317	ABLAPL/0006983/2021	STATE OF ODISHA AJIT KUMAR DAS VS STATE OF ODISHA	BHABANI SHANKAR DAS VS	GR/0000061/2021 NALCO /103 /2021 Civil Judge (Jr. Divn.)-cum-JMFC,BANARPAL(Anugul *) GR/0000552/2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	ABLAPL/0006984/2021	SUSANTA KUMAR MUNI VS STATE OF ODISHA	SIDHARTH PR. DAS VS	ASKA /331 /2021 J.M.F.C.,ASKA(Ganjam) GR/0000622/2021
319	ABLAPL/0006985/2021	RAJU @ RABINDRA KUMAR SIAL VS STATE OF ODISHA	SUSHREE SENAPATI MOHAPATRA VS	KHUNTUNI /45 /2021 J.M.F.C.,CUTTACK(RURAL)(Cuttack) CT/0000145/2021
320	ABLAPL/0006986/2021	JAYANTI TRIPATHY @ BENGA VS STATE OF ODISHA	SUSANTA KU. MISHRA VS	CHANDAKA P.S. /49 /1998 S.D.J.M.,BHUBANESWAR(Khordha *) GR/0001679/1998
321	ABLAPL/0006987/2021	RAJA @ JAGDISH GAJENDRA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	AIR FIELD P.S. /178 /2020 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0003855/2020
322	ABLAPL/0006988/2021	MENAKA BAGARTI VS STATE OF ODISHA	DEEPALI MOHAPATRA VS	BURLA /601 /2020 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0004122/2020
323	ABLAPL/0006989/2021	SUMATI MAJHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /70 /2021 S.D.J.M.,BALASORE(Baleshwar) CT/0000252/2021
324	ABLAPL/0006990/2021	SANTILATA MALLIK VS STATE OF ODISHA	PRAKASH K. MISHRA VS	NARASINGHPUR /85 /2021 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000127/2021
325	ABLAPL/0006991/2021	TARINI BISHOYI VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BADAGADA /101 /2018 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Ganjam) GR/0000144/2018
326	ABLAPL/0006992/2021	SABITRI PADHY VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	/ /0 (//
327	ABLAPL/0006993/2021	GADADHAR DAS VS STATE OF ODISHA	P.R.MISHRA VS	RAJKANIKI /14 /2021 J.M.F.C.,AUL(Kendrapara *) ICC/0000083/2020
328	ABLAPL/0006994/2021	UMAKANTA BISWAL VS STATE OF ODISHA	P.R.MISHRA VS	CHANDABALI /119 /2021 J.M.F.C.,CHANDABALI(Bhadrak *) GR/0000306/2021
329	ABLAPL/0006995/2021	NEELAM CHATURVEDI	SRIUMA CHARAN MISHRA	EOW,BHUBANESWAR /31 /2013

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		VS REPUBLIC OF INDIA (CBI)	VS	SPL.CJM (CBI),BHUBANESWAR(Khordha *)
330	ABLAPL/0006996/2021	SRIRAM PADHY	BISWAJIT RANJAN TRIPATHY	Spe/0000013/2014
		VS	VS	/ /0
		STATE OF ODISHA		()
331	ABLAPL/0006997/2021	BATAKRUSHNA SWAIN	L.N.RAYATSINGH	//
		VS	VS	PURI SADAR /162 /2021
		STATE OF ODISHA		S.D.J.M.,PURI(Puri)
332	ABLAPL/0006998/2021	CHITRASEN DANGUA	MANORANJAN ACHARYA	GR/0001494/2021
		VS	VS	GANGAPUR (ASKA) /81 /2021
		STATE OF ODISHA		J.M.F.C.,ASKA(Ganjam)
333	ABLAPL/0006999/2021	LINKAN PRADHAN	SUSANTA KUMAR TRIPATHY	GR/0000237/2021
		VS	VS	KONARK /70 /2021
		STATE OF ODISHA		J.M.F.C.,KONARK(Puri)
334	ABLAPL/0007000/2021	AKHYAYA KUMAR BISOI	MANORANJAN ACHARYA	GR/0000299/2021
		VS	VS	/ /0
		STATE OF ODISHA		J.M.F.C.,ODAGAON(Nayagarh *)
335	ABLAPL/0007001/2021	ROHITA MATIA	SUSANTA KUMAR TRIPATHY	2(B)CC/0000003/2021
		VS	VS	BARAMBA /71 /2021
		STATE OF ODISHA		J.M.F.C.,BARAMBA(Cuttack)
336	ABLAPL/0007002/2021	MD.SAMSUDDIN	SAPAN KUMAR LENKA	GR/0000069/2021
		VS	VS	KHANDAGIRI P.S. /296 /2021
		STATE OF ODISHA		S.D.J.M.,BHUBANESWAR(Khordha *)
337	ABLAPL/0007003/2021	GUNIA @ PRAVAT KUMAR CHHOTRAY	SUVASHISH PATTANAIAK	CT/0003125/2021
		VS	VS	JATNI P.S. /182 /2021
		STATE OF ODISHA		DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha *)
338	ABLAPL/0007004/2021	PITAMBAR BARIK	DIBYA JYOTI SAHOO	TR/0000190/2021
		VS	VS	KAMARDA /58 /2021
		STATE OF ODISHA		J.M.F.C.,JALESWAR(Baleshwar)
339	ABLAPL/0007005/2021	KAMALAKANTA BEHERA @ BABULA	SURYAKANTA DWIBEDI	CT/0000416/2021
		VS	VS	BHOGRAI /125 /2021
		STATE OF ODISHA		J.M.F.C.,JALESWAR(Baleshwar)
340	ABLAPL/0007006/2021	GANA @ NARAYAN PODH	SUSANTA KUMAR TRIPATHY	CT/0000430/2021
		VS	VS	MURIBAHAL /58 /2021
				JMFC MURIBAHAL(Balangir)

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341	ABLAPL/0007007/2021	STATE OF ODISHA DEEPAK KUMAR PANDA VS	NEPOLEON SAHANI VS	GR/0000057/2021 RAJGANGPUR /159 /2021 J.M.F.C.,RAJGANGPUR(Sundargarh)
342	ABLAPL/0007008/2021	STATE OF ODISHA RABI @ RABI NARAYAN ROUT VS	BIKRAMCHANDRA GHADEI VS	GR/0000296/2021 MADHUPATNA /118 /2021 J.M.F.C,CUTTACK(Cuttack)
343	ABLAPL/0007009/2021	STATE OF ODISHA SAROJIAM @ SAROJINI PANDA VS	ASHOK DAS VS	GR/0000665/2021 PARLAKHEMUNDI /51 /2021 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDI(Gajapati *)
344	ABLAPL/0007010/2021	STATE OF ODISHA RAKESH SETHY VS	BIKRAM CHANDRA GHADEI VS	GR/0000113/2021 DHARMASALA /240 /2021 J.M.F.C.,CHANDIKHOLE(Jajapur *)
345	ABLAPL/0007011/2021	STATE OF ODISHA SUNIL BEHERA VS	T.PANIGRAHI VS	GR/0000775/2021 CHANDAPUR /77 /2021 J.M.F.C.,RANPUR(Nayagarh *)
346	ABLAPL/0007012/2021	STATE OF ODISHA PAPU @ PRAKASH BEHERA VS	TUSAR KUMAR MISHRA VS	GR/0000163/2021 JANKIA P.S. /6 /2021 S.D.J.M.,KHURDA(Khordha *)
347	ABLAPL/0007013/2021	STATE OF ODISHA MURALIDHAR PATI VS	TUSAR KUMAR MISHRA VS	GR/0000040/2021 BIDANASI /126 /2021 S.D.J.M.,CUTTACK SADAR(Cuttack)
348	ABLAPL/0007014/2021	STATE OF ODISHA BALARAM JENA VS	LALITENDU BHUYAN VS	GR/0000654/2021 NANDIPADA /44 /2021 () //
349	ABLAPL/0007015/2021	STATE OF ODISHA NIRJHARINI SAHOO VS	SUBODH KUMAR MOHANTY VS	KUAKHIA /194 /2021 S.D.J.M.,JAJPUR(Jajapur *)
350	ABLAPL/0007016/2021	STATE OF ODISHA SORAMPUDI VENKATESWAR RAO VS	SARAT CHANDRA MEKAP VS	CT/0001097/2021 ATTABIRA /284 /2020 NYAYADHIKARI,GRAM NYAYALAYA,ATTABIRA(Bargarh *)
351	ABLAPL/0007017/2021	STATE OF ODISHA SANTANU MALIK @ SHANTANU MALIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	ICC/0000005/2020 KUAKHIA /195 /2021 S.D.J.M.,JAJPUR(Jajapur *) CT/0001111/2021

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352	ABLAPL/0007018/2021	GOPAL JENAGOPAL CHARANA JENA VS STATE OF ODISHA	SAILABALA JENA VS	DHARMASALA /263 /2021 J.M.F.C.,CHANDIKHOLE(Jajapur *) CT/0000843/2021
353	ABLAPL/0007019/2021	GANESWAR PARIDA VS STATE OF ODISHA	SAILABALA JENA VS	DHARMASALA /263 /2021 J.M.F.C.,CHANDIKHOLE(Jajapur *) CT/0000843/2021
354	ABLAPL/0007020/2021	BABUA @ KAIBALYA DAS VS STATE OF ODISHA	ABHIJIT DAS VS	BHADRAK TOWN /184 /2021 S.D.J.M.,BHADRAK(Bhadrak *) GR/0001205/2021
355	ABLAPL/0007021/2021	BIKASH BEHERA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	KANPUR /19 /2020 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000065/2020
356	ABLAPL/0007022/2021	SURENDRA KUMAR SINGH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	RAMACHANDI /50 /2021 J.M.F.C.,KONARK(Puri) GR/0000377/2021
357	ABLAPL/0007023/2021	RIYAZ KHAN @ JITU VS STATE OF ODISHA	P.K.MISHRA VS	BALANGA /64 /2016 J.M.F.C.,NIMAPARA(Puri) GR/0000486/2016
358	ABLAPL/0007024/2021	KEDAR PALEI @ KEDAR KUMAR PALEI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	JODAPADAR /97 /2020 S.D.J.M.,PURI(Puri) GR/0002242/2020
359	ABLAPL/0007025/2021	CHANDANA MANDAL VS STATE OF ODISHA	UMAKANTA BARIK VS	DABUGAM /94 /2021 J.M.F.C,UMERKOTE(Nabarangapur *) GR/0000340/2021
360	ABLAPL/0007026/2021	SAROJ PRADHAN VS STATE OF ODISHA	UMAKANTA BARIK VS	BHAWANIPATNA TOWN /329 /2019 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA(Kalahandi) CT/0001021/2019
361	ABLAPL/0007027/2021	SANJEEV KUMAR MAHAKUD @ SANJEEV MAHAKUD VS STATE OF ODISHA	UMAKANTA BARIK VS	KOIDA /50 /2021 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundargarh) GR/0000311/2021
362	ABLAPL/0007028/2021	ABDUL ANWAR KHAN VS STATE OF ODISHA	HIMANSHU BHUSAN SUTAR VS	KANAS /44 /2021 S.D.J.M.,PURI(Puri) GR/0000654/2021
363	ABLAPL/0007029/2021	GURU PRASAD DAS	BIDESHI KUMAR GHADEI	JAGATSINGPUR /247 /2021

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		VS STATE OF ODISHA	VS	S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur *) GR/0000582/2021
364	ABLAPL/0007030/2021	JITENDRA MALLIK VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	KISSANNAGAR PS /81 /2020 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001110/2020
365	ABLAPL/0007031/2021	AZO @ AJAYA @ S.K.AZHARUDDIN VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /193 /2021 J.M.F.C.,CHANDIKHOLE(Jajapur *) CT/0000831/2021
366	ABLAPL/0007032/2021	SABAN SATPATHY @ SAWAN KUMAR SATPA VS STATE OF ODISHA	PRITYA RANJAN SINGH VS	KANKADAHAD /31 /2016 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR(Dhenkanal) GR/0000210/2016
367	ABLAPL/0007033/2021	SK. KISMAT ULLA VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /103 /2021 J.M.F.C.,SALIPUR(Cuttack) GR/0000314/2021
368	ABLAPL/0007034/2021	SK. SAKIL BUX VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /99 /2021 J.M.F.C.,SALIPUR(Cuttack) GR/0000310/2021
369	ABLAPL/0007035/2021	RAKESH KUMAR SAHOO VS STATE OF ODISHA	R.N.BISWAL VS	CUTTACK SADAR /299 /2021 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001229/2021
370	ABLAPL/0007036/2021	DHIRIA MALLIK @ SANTOSH VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	PATTAMUNDAI /302 /2021 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI(Kendrapara *) GR/0000302/2021
371	ABLAPL/0007037/2021	DAMBARU @ BABUNA MALIK VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	PATTAMUNDAI /273 /2021 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI(Kendrapara *) GR/0000273/2021
372	ABLAPL/0007038/2021	NIRAKAR KANDI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	KAKATAPUR /141 /2021 J.M.F.C.,NIMAPARA(Puri) GR/0000556/2021
373	ABLAPL/0007039/2021	SEETAKANTA BEHERA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	DHENKANAL SADAR /413 /2013 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal) GR/0001216/2013
374	ABLAPL/0007040/2021	SHIBANANDA PADHAN VS	RITU RANJAN CHHOTTARAY VS	GAISILET /83 /2021 S.D.J.M.,PADAMPUR(Bargarh *)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0007041/2021	STATE OF ODISHA RAJESH RANJAN PATRA VS	SUBRAT KUMAR DAS VS	GR/0000425/2021 PUINTALA /99 /2021 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir)
376	ABLAPL/0007042/2021	STATE OF ODISHA PALAU BEHERA VS	JUGALA KISHORE PANDA VS	GR/0000736/2021 PARJANG /196 /2021 J.M.F.C,PARJANG(Dhenkanal)
377	ABLAPL/0007043/2021	STATE OF ODISHA SK. ABDUL SAMAR@SK. ABDUL SAMAT VS	DEBASISH SAMAL VS	GR/0000195/2021 BASTA /170 /2021 ()
378	ABLAPL/0007044/2021	STATE OF ODISHA SANDHIP BARIK @ BARIK VS	KAUSTUVA MOHANTY VS	// CHANDANPUR /61 /2019 ()
379	ABLAPL/0007045/2021	STATE OF ODISHA BISHNU NAIK VS	ARIJEET MISHRA VS	// THAKURMUNDA /68 /2021 ()
380	ABLAPL/0007046/2021	STATE OF ODISHA CHHUTU NAIK VS	ARIJEET MISHRA VS	// THAKURMUNDA /68 /2021 ()
381	ABLAPL/0007047/2021	STATE OF ODISHA PABITRA PRADHAN VS	KULDEEP MOHANTY VS	// //0 ()
382	ABLAPL/0007048/2021	STATE OF ODISHA MANOJ KUMAR BARIK VS	SURYAKANTA DWIBEDI VS	// //0 ()
383	ABLAPL/0007049/2021	STATE OF ODISHA PRADIP ROUT VS	PRAMODA KUMAR MISHRA VS	// PATTAMUNDAI /335 /2021 ()
384	ABLAPL/0007050/2021	STATE OF ODISHA SEETAKANTA BEHERA VS	ANUGRAHA NARAYAN SAMANTARAY VS	// DHENKANAL SADAR /413 /2013 ()
385	ABLAPL/0007051/2021	STATE OF ODISHA UPENDRANATH SAHOO VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// PARADEEP LOCK /146 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0007052/2021	SANTOSH JENA @ MANTU VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BONTH /140 /2020 () //
387	ABLAPL/0007053/2021	CHARAN SWAIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 () //
388	ABLAPL/0007054/2021	BISHNU NAYAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	SAHID NAGAR P.S. /221 /2021 () //
389	WPC(OA)/0001958/2012	HARI MAHAKUD VS R.D. DEPARTMENT	M/S M. PRATAP, B. MOHANTY, S. PATRA VS	// () //
390	WPC(OA)/0001959/2012	ARAKHITA SETHI VS STATE OF ODISHA	M/S M. PRATAP, S. PATRA, B. MOHANTY VS	// () //
391	WPC(OAC)/0000412/2018	MINATI MISHRA VS STATE OF ODISHA	M/S RABINARAYAN NAYAK, N. SEN, C. SETHY, G.N. ROUT VS	 () //
392	CONTC(CPC)/0000233/2016	BIKRAM KESHARI PRADHAN VS NALINIKANTA PRADHAN, SECRETARY, DEPARTMENT OF WORKS	M/S KALI PRASANNA MISHRA, S. MOHAPATRA, T.P. VS	TRIPATHY, L.P. DWIVEDY () //
393	RVWPET(RPC)/0000068/2019	BIKRAM KESHARI PRADHAN VS STATE OF ODISHA	M/S KALI PRASANNA MISHRA, S, MOHAPATRA, T.P. VS	TRIPATHY, L.P. DWIVEDY () //

ORISSA HIGH COURT

MISC CASES FILED on :08/06/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	5/2021 RVWPET(RPC)/68/2019	BIKRAM KESHARI PRADHAN-MP	ASC
2	10/2021 SAO/2/2021	M/S. ANANDA CONSTRUCTION AND CONSULTANCY ORISSA MP	SEEPAT MISHRA
3	38/2021 WPCRL/59/2021	SUDAM CHARANA SAHU-MP	PRASANTA KISHORE RAY
4	72/2021 MATA/34/2021	PRATIMA BEHERA-MP	BIBHU PRASAD TRIPATHY
5	73/2021 MATA/35/2021	SUVENDU SUBHADUTTA DAS-MP	SUSHREE SENAPTI MOHAPATRA
6	74/2021 MATA/35/2021	SUVENDU SUBHADUTTA DAS-MP	SUSHREE SENAPTI MOHAPATRA
7	110/2021 RVWPET/105/2021	BISWADEV ROY-MP	ADV
8	169/2021 WPC(OAC)/412/2018	MINATI MISHRA-MP	NIRMAL SEN
9	229/2021 FAO/117/2021	PRAVATI SAHOO-MP	LAXMI KANTA MOHANTY
10	231/2021 FAO/484/2017	REBATI GOSWAMI-MP	MR.P.ACHARYA
11	252/2021 CONTC/3181/2021	TANMAYA KUMAR BEURA-MP	ADV.
12	253/2021 CONTC/3184/2021	TANMAYA KUMAR BEURA-MP	SATRUGHNA DASH (A)
13	284/2021 CMP/308/2021	SRI JAGANNATH PRASAD DASARAPURI-MP	SOUMYA MISHRA
14	284/2021 RSA/52/2021	KAMAL MOHAPATRA @ KAMAL LOCHAN MOHAPATRA-MP	PUPAM DASH
15	285/2021 CMP/311/2021	RAMASANKAR ACHARYA-MP	SUVASHISH PATTANAIAK
16	285/2021 RSA/53/2021	AMBA DEI-MP	BHAWANI SANKAR PANIGRAHI
17	286/2021 CRLREV/265/2020	SUBHENDU SUBHADUTTA DAS-MP	SAUMENDRA KUMAR MOHAPATRA
18	286/2021 RSA/36/2020	RAMA CH.MOHANTY-MP	D.P.MOHANTY
19	287/2021 CRLREV/399/2016	RANJIT PANDA@BIPIN PANDA-MP	M/S.PRASANNA KUMAR LENKA
20	287/2021 RSA/54/2021	PURANDAR LOHAR-MP	BHAWANI SANKAR PANIGRAHI
21	288/2021 CRLREV/216/2021	KAILASH CHANDRA SAHOO-MP	UMACHARAN MISHRA
22	288/2021 RSA/54/2021	PURANDAR LOHAR-MP	BHAWANI SANKAR PANIGRAHI
23	451/2021 MACA/192/2021	KAMALAKANTA BARIK-MP	PRABIR KUMAR RAY
24	452/2021 MACA/192/2021	KAMALAKANTA BARIK-MP	PRABIR KUMAR RAY
25	453/2021 MACA/193/2021	MANAGER, NEW INDIA ASSURANCE CO. LIMITED-MP	SUBRAT SATPATHY
26	454/2021	NARMADA PANDA-MP	B.B.SINGH

27	MACA/194/2021 525/2021 CRLA/269/2021	SATYANARAYAN KALTA-MP	SUKANTA KUMAR MISHRA
28	526/2021 CRLA/269/2021	SATYANARAYAN KALTA-MP	SUKANTA KUMAR MISHRA
29	527/2021 CRLA/445/2017	RABINDRA SUNA-MP	M/S.U.C.MISHRA M/S.S.DAS A.K.MOHANTY S.P.TRIPATI
30	528/2021 CRLA/291/2020	TIMSEN SAHU-MP	NITYANANDA PANDA
31	575/2021 BLAPL/1106/2021	PABITRA PANDA-MP	BISHNU PRASAD PRADHAN
32	576/2021 BLAPL/4300/2021	KUPATI @ KURUPATI MAJHI-MP	JITENDRA MOHANTY
33	577/2021 BLAPL/3157/2021	PRAFULLA KUMAR SAHOO-MP	UMAKANT SAHOO
34	578/2021 BLAPL/8907/2020	SAMIT NAIK-MP	SURYA KANTA PRADHAN
35	579/2021 BLAPL/1815/2021	SK. FURKAN @ DABULU-MP	ASHOK JENA
36	580/2021 BLAPL/836/2021	PRATAP MAJHI-MP	TUKUNA KUMAR MISHRA
37	581/2021 BLAPL/1713/2021	HADUBANDHU SAHU-MP	ASHOK DAS
38	582/2021 BLAPL/4307/2021	KISAN NAYAK @ BABUNA-MP	KEDAR KUMAR DASH
39	583/2021 BLAPL/867/2021	DAS @ BHIMSEN SINGH-MP	SANJIB KUMAR BHANJADEO
40	584/2021 BLAPL/809/2021	BIJAYA MAHAPATRA-MP	SANJIB KUMAR BHANJADEO
41	661/2021 ABLAPL/7023/2021	RIYAZ KHAN @ JITU-MP	P.K.MISHRA
42	831/2021 CRLMC/1053/2021	SOVAN DAS-MP	SIVA SANKAR CHAINI
43	832/2021 CRLMC/1056/2021	PRAKASH NAYAK @ SANKAR NAIK-MP	BIDESHI KUMAR GHADEI
44	833/2021 CRLMC/1057/2021	SANJAY MANDAL-MP	K.C.PATTNAIK
45	835/2021 CRLMC/228/2021	KALI PRASAD MISHRA-MP	MANAS CHAND
46	836/2021 CRLMC/1059/2021	KAILASH CHANDRA MAJHI-MP	BIDESH RANJAN BEHERA
47	837/2021 CRLMC/1059/2021	KAILASH CHANDRA MAJHI-MP	BIDESH RANJAN BEHERA
48	1118/2021 WA/336/2021	ORISSA STATE CIVIL SUPPLIES CORPORATION LIMITED-SANMIR KUMAR MISHRA	
49	7853/2021 WP(C)/17295/2021	MANAS RANJAN SAHU-MP	DURGA PRASAD NANDA
50	7854/2021 WP(C)/17297/2021	DEEPAK KINDO-MP	BINI MISHRA
51	7855/2021 WP(C)/17299/2021	BANAMALI SAHOO-MP	PRASANTA KUMAR DAS
52	7856/2021 WP(C)/17298/2021	DILLIP KUMAR PALEI-MP	SUKANTA KUMAR DALAI
53	7857/2021 WP(C)/17300/2021	MD.MURTEZA-MP	M.PRATAP
54	7858/2021 WP(C)/17302/2021	SAROJ KANTA BEHERA-MP	SRIKAR KUMAR RATH
55	7859/2021 WP(C)/17306/2021	BIPIN BEHARI SWAIN-MP	NIRANJAN LENKA
56	7860/2021 WP(C)/17307/2021	UTLA RAMA RAO-MP	SRIKAR KUMAR RATH
57	7861/2021 WP(C)/17308/2021	MANAS RANJAN PRADHAN-MP	AMAR KUMAR MOHANTY

58	7862/2021 WP(C)/17309/2021	LAXMIDHAR BHOI-MP	BIDYADHAR MANASINGH
59	7863/2021 WP(C)/17310/2021	SAMIR KUMAR BEHURA-MP	SRIKAR KUMAR RATH
60	7864/2021 WP(C)/17311/2021	RAMESH CHANDRA NAIK-MP	LAXMI KANTA MOHANTY
61	7866/2021 WP(C)/17313/2021	HARIHARA HARIJAN-MP	RAJIB LOCHAN PATTNAIK
62	7867/2021 WP(C)/17314/2021	ASWINI KUMAR PANDA-MP	SRIKAR KUMAR RATH
63	7870/2021 WP(C)/1137/2020	PRADEEP KUMAR BEHERA-MP	M/S. N.N.MAHAPATRA
64	7871/2021 WP(C)/17322/2021	MANMOHAN SAHOO-MP	H.S.MISHRA
65	7872/2021 WP(C)/17321/2021	SAMAPIKA SENAPATI-MP	ULLASH CH. MOHANTY
66	7875/2021 WP(C)/17323/2021	PRASANA NAG-MP	TAPAN KUMAR BISWAL
67	7876/2021 WP(C)/17334/2021	PROF.SARAT KUMAR SWAIN-MP	SATYANARAYAN MOHAPATRA
68	7877/2021 WP(C)/17335/2021	LAXMAN BARAL-MP	MANOJ KUMAR PANDA
69	7878/2021 WP(C)/17337/2021	SUBASH CHANDRA SAHOO-MP	JYOTSNAMAYEE SAHOO
70	7879/2021 WP(C)/17336/2021	CHUDAMANI PUJARI-MP	ARABINDA TRIPATHY
71	7880/2021 WP(C)/17340/2021	DILLIP KUMAR MUDULI-MP	SISIR SOMADAR
72	7881/2021 WP(C)/17344/2021	MAHESH CHANDRA RAY-MP	MANOJ KUMAR MOHANTY
73	7882/2021 WP(C)/17349/2021	SUBHADARSHINI ARUNDHATI-MP	JAJATI KESHARI KHUNTIA
74	7883/2021 WP(C)/17353/2021	M/S. KJS AHLUWALIA-MP	SHISHIR KU. ROUSTRAY
75	7884/2021 WP(C)/17362/2021	PRABHATA BIHARI MOHAPATRA-MP	PRASANTA KISHORE RAY
76	7885/2021 WP(C)/17370/2021	SAROJ KUMAR BEHERA-MP	SANJAY KUMAR SAMANTARAY
77	7886/2021 WP(C)/17373/2021	GURU CHARAN BEHERA-MP	GYANARANJAN SETHI
78	7887/2021 WP(C)/17374/2021	DEBADATTA PRADHAN-MP	SANJAY KUMAR MISHRA
79	7888/2021 WP(C)/17381/2021	K.VIKRAMAN PILLAI-MP	DEEPAK KUMAR PANI
80	7889/2021 WP(C)/17385/2021	JAYANTA KUMAR DAS-MP	BIKRAM KESHARI BAL
81	7891/2021 WP(C)/19937/2018	UNION OF INDIA-MP	M/S.BIMBISAR DASH
82	7892/2021 WP(C)/16691/2021	MUNA SETHI-MP	SUKANTA KUMAR DALAI
83	7893/2021 WP(C)/17394/2021	M/S.NATH ENTERPRISES-MP	SIDHARTHA RAY
84	7894/2021 WP(C)/17397/2021	M/S. ESSEL MINING AND INDUSTRIES LTD.-MP	MUKESH PANDA
85	7895/2021 WP(C)/17400/2021	BADA SAMBARU@SAMBARU MALIK-MP	PRASANTA KUMAR PANDA
86	7896/2021 WP(C)/17397/2021	M/S. ESSEL MINING AND INDUSTRIES LTD.-MP	MUKESH PANDA
87	7897/2021 WP(C)/17404/2021	AMRUT LAL BARIHA-MP	M.PRATAP
88	7898/2021 WP(C)/17409/2021	BINOD BIHARI GOCHHAYAT-MP	BIDYADHAR MANASINGH
89	7899/2021	PRAVASINI KHADANGA-MP	SANTOSH KUMAR MAHANTY

90	WP(C)/17410/2021 7900/2021	SADASIVA PANDA-MP	SANTOSH KUMAR MAHANTY
91	WP(C)/17408/2021 7901/2021	JAGU BHOI @ JAGANNATH BHOI-MP	TRILOCHAN PANIGRAHI
92	WP(C)/4930/2021 7903/2021	DR. B.R.AMBEDKAR WORKERS UNION-MP	PRASANTA KUMAR JENA
93	WP(C)/11561/2021 7904/2021	VIJOY KUMAR BALIARSINGH-MP	SUSANTA KUMAR DASH
94	WP(C)/3893/2021 7905/2021	RAMESH CHANDRA SOY-MP	PRAFULLA KUMAR MOHAPATRA
95	WP(C)/11143/2021 7906/2021	M/S KCS PVT.LTD.-MP	SUVENDU KUMAR RAY
96	WP(C)/17435/2021 7907/2021	RABINARAYAN PANDA-MP	GOPAL KRUSHNA MOHANTY
97	WP(C)/15956/2021 7908/2021	LAXMIDHAR PAL-MP	M/S.UPENDRA KU SAMAL
98	WP(C)/15654/2016 7909/2021	PRABHASINI SENAPATI-MP	PRIYANATH PATTNAYAK
99	WP(C)/15360/2021 7910/2021	DR. BISWAJIT HOTA-MP	SANTOSH KUMAR NANDA
100	WP(C)/24685/2020 7912/2021	NIRANJAN TRIPATHY-MP	TRILOCHAN NANDA
101	WP(C)/17438/2021 7913/2021	DR.DURGA MADHAB PAND-MP	M/S.J.K.KHUNTIA
102	WP(C)/27700/2011 7914/2021	NIRANJAN TRIPATHY-MP	TRILOCHAN NANDA
103	WP(C)/17438/2021 7915/2021	DR.HRUSHIKESH LENKA-MP	M/S.J.K.KHUNTIA
104	WP(C)/27697/2011 7916/2021	DR.PREMA PRATIVA BHO-MP	M/S.J.K.KHUNTIA
105	WP(C)/27702/2011 7917/2021	DR.SIBA PR.MISHRA-MP	M/S.J.K.KHUNTIA
106	WP(C)/27698/2011 7918/2021	DR. BARSARANI PRUSTY-MP	SOUMYA MISHRA
107	WP(C)/17442/2021 7919/2021	SRI MAA VIDYAPITHA PARADEEPPGARH-MP	SAMARENDRA PATTANAIAK
108	WP(C)/17269/2021 7920/2021	SRI MAA VIDYAPITHA PARADEEPPGARH-MP	SAMARENDRA PATTANAIAK
109	WP(C)/17269/2021 7921/2021	MAHESWAR MALLIK-MP	TRILOCHAN NANDA
110	WP(C)/17441/2021 7922/2021	SWADHIN KUMAR ACHARYA-MP	KUNAL KUMAR SWAIN
111	WP(C)/17443/2021 7923/2021	SUBHADARSINI MOHANTY-MP	KUNAL KUMAR SWAIN
112	WP(C)/17446/2021 7924/2021	THANA SUNDAR NAIK-MP	TRILOCHAN NANDA
113	WP(C)/17444/2021 7925/2021	RAJ KUMAR SAHU-MP	SISIR KUMAR SAMADDAR
114	WP(C)/17447/2021 7926/2021	K.SIMRAN-MP	KUNAL KUMAR SWAIN
115	WP(C)/17452/2021 7927/2021	BIJAY KU.SWAIN-MP	BIDYADHAR MANASINGH
116	WP(C)/17454/2021 7928/2021	KABITA MOHANTY-MP	KUNAL KUMAR SWAIN
117	WP(C)/17458/2021 7929/2021	DEWBORN AGRONUTRIENTS-MP	BHARATI DASH
118	WP(C)/17456/2021 7930/2021	CHANDRADHOJ DANGRI-MP	KUNAL KUMAR SWAIN
119	WP(C)/17461/2021 7931/2021	RANI MAZUMDER-MP	KUNAL KUMAR SWAIN
120	WP(C)/17465/2021 7932/2021	AJAYA KUMAR PANDA-MP	SHREEKANTA PRASAD SAHOO
	WP(C)/17464/2021		

121	7933/2021 WP(C)/17466/2021	BHAGYADHAR BISWAL-MP	HIMANSHU SEKHAR MISHRA
122	7934/2021 WP(C)/17468/2021	RUPA KIRTANIYA-MP	KUNAL KUMAR SWAIN
123	7935/2021 WP(C)/17467/2021	SARAH SHARMA-MP	RAKESH SAHU
124	7936/2021 WP(C)/17471/2021	SUKANTA BISWAL-MP	RABINDRA KU. PATNAIK
125	7937/2021 WP(C)/17474/2021	ABHAYA CHARAN JENA-MP	RABINDRA KU. PATNAIK
126	7938/2021 WP(C)/935/2021	BIBEKANANDA MISHRA-MP	P.C.ACHARYA
127	7940/2021 WP(C)/933/2021	RAMESH CHANDRA DEO-MP	P.C.ACHARYA
128	7941/2021 WP(C)/29762/2020	SURESH KUMAR BEHERA-MP	SIDHESWAR MALLIK
129	7942/2021 WP(C)/17380/2021	LILARANI SWAIN-MP	M.PRATAP@PRATAP KUMAR MOHAPATRA
130	7943/2021 WP(C)/17477/2021	BHUABANA NANDA DALAI-MP	SRINIVAS MOHANTY
131	7944/2021 WP(C)/17481/2021	SRIMANTA KUMAR SAHOO-MP	G.S.NAMTOAR
132	7945/2021 WP(C)/17482/2021	SRIBASCHHA MOHAPATRA-MP	BABITA KUMARI PATTANAIAK
133	230/2021 FAO/738/2019	DR.N.GOPAL PRASAD BHANU PATTANAIAK-MP	ASHOK PATTNAIK
134	251/2021 CONTC/6093/2020	SITTIKANTHA MOHAPATRA-MP	
135	662/2021 ABLAPL/5402/2021	BHAJARAM SWAIN-MP	
136	663/2021 ABLAPL/14568/2020	RANJAN PATRA @ RAJA-MP	
137	664/2021 ABLAPL/2244/2021	ASEEM GARG-MP	
138	665/2021 ABLAPL/2245/2021	NARESH KUMAR GARG-MP	
139	666/2021 ABLAPL/4757/2021	DAMODAR DAS-MP	
140	667/2021 ABLAPL/447/2017	SANJAYA KUMAR BARIK@SANJAY-MP	
141	668/2021 ABLAPL/13233/2020	PATITAPABAN SAHOO-MP	
142	669/2021 ABLAPL/5331/2021	T.ERAYYA @ T.VERAYA-MP	
143	834/2021 CRLMC/2051/2018	BANDHU@DEEPAK KUMAR GOUDA-MP	
144	7865/2021 WP(C)/16707/2021	BOITA BEHERA-MP	
145	7868/2021 WP(C)/15870/2021	BRAJABANDHU PALEI-MP	
146	7869/2021 WP(C)/15743/2021	GOUTAM PALEI-MP	
147	7873/2021 WP(C)/13495/2006	MURALIDHAR NATH-MP	
148	7874/2021 WP(C)/16263/2021	LAXMI KANTA BEHERA-MP	
149	7890/2021 WP(C)/15875/2021	PABITRA MOHAN SAHOO-MP	
150	7902/2021 WP(C)/4814/2021	DR. RAJENDRA KUMAR DASH-MP	
151	7911/2021 WP(C)/13033/2016	BINAYAK MISHRA-MP	
152	7939/2021	ADVENT ENVIROCARE TECHNOLOGY PVT. LTD-MP	

